

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 135 of 2015 & IA No. 215 of 2015

Dated : 12th July, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**M/s Perfect Filaments Ltd. Appellant(s)
Versus
Joint Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Priya Dwivedi

Counsel for the Respondent(s) : Ms Rimali Batra for JERC

ORDER

As per the learned counsel for the Appellant, rejoinder has been filed.
Post this appeal for hearing on **15th Sept., 2016**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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